

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 06
IA No. 624/JPR/2023
IA No. 85/JPR/2024
CP No. (IB)- 87/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India

... Financial Creditor/Applicant

Versus

M/s Sanga Builders Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.


For the Respondent : Prateek Kedawat, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent. It is submitted by learned counsel for the Petitioner that a fresh proposal has been filed by the Respondent which is under consideration of the Bank. On the request of both the parties, list the matter on 30.04.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024